

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 275
4(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Agarwal & Anr. ... Applicant/Petitioner

Versus

M/s. Karmyogi Homes Pvt. Ltd. & Ors. ... Respondent

Under Section: 397-398

Order delivered on 15.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

None

ORDER

Renotify on 9th September 2021.



**(T.S.Singh)
Court Officer**